

**NATIONAL COMPANY LAW TRIBUNAL**  
**NEW DELHI BENCH**

**CORAM:**

**(IB)-442 (ND)/2017**

**PRESENT: SH. R. VARADHARAJAN**  
**HON'BLE MEMBER(J)**

**SMT. INA MALHOTRA**  
**HON'BLE MEMBER (J)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE NEW  
DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON  
17.01.2018**

**NAME OF THE COMPANY: M/s. Diamler Financial Services Pvt. Ltd. Vs.  
M/s. Pal News Media Pvt. Ltd.**

**SECTION OF THE COMPANIES ACT: 7 of IBC, 2016**


<b>S.NO.</b>	<b>NAME</b>	<b>DESIGNATION</b>	<b>REPRESENTATION</b>	<b>SIGNATURE</b>
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Present: Mr. Ritesh Khare, Mr. Rahul Lal Akhriya and Mr. Raj Dev Singh,  
Advocates for the Petitioner

**ORDER**

Respondents are ex-parte. Ld. Counsel for the Financial Creditor has  
filed certificate under the Bankers Book Evidence Act.

To come up for Orders.

  
**(R. Varadharajan)**  
**Member (J)**

  
**(Ina Malhotra)**  
**Member (J)**